GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA UNSTARRED QUESTION NO. 2466 TO BE ANSWERED ON 15.12.2025

DELAY IN FILLING THE VACANT POST OF PRESIDING OFFICER

2466. SHRI M K RAGHAVAN:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has planned to fill the vacant post of the Presiding Officer at Central Government Industrial Tribunal-cum-Labour Court, Ernakulam which has been lying vacant since August 2022 and if so, the details thereof;
- (b) whether the Government has noticed the difficulties faced by the labour sector in Kerala and Lakshadweep due to the said vacant post and if so, the details thereof; and
- (c) whether the Government has any data on the number of cases pending in the Central Government Industrial Tribunal-cum-Labour Court, Ernakulam and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SUSHRI SHOBHA KARANDLAJE)

(a) to (c): Appointment order has been issued to the selected candidate. However, considering the difficulties faced by labour sector in Kerala and Lakshadweep due to vacant post, additional charge of Presiding Officer (PO), Central Government Industrial Tribunal-cum-Labour Court, Ernakulam has been entrusted to PO, Central Government Industrial Tribunal-cum-Labour Court, Chennai. As on 30.11.2025, a total of 1135 cases are pending in Central Government Industrial Tribunal-cum-Labour Court, Ernakulam.
